

**BEFORE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

I.A.No.2023

O.A.No.104 OF 2022 (SZ)

Girish N.P

...Applicant

-Vs-

The State of Karnataka & others

...Respondents

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Dated at Chennai on this the 30th day of June, 2023



COUNSEL FOR 5TH RESPONDENT



No.PCB/DBP-RO/2023-24/273

To,

The Member Secretary,
Karnataka State Pollution Control Board,
No.49, Parisara Bhavan,
Church Street, M G Road,
Bengaluru - 560001

Date: 26 JUN 2023

RECEIVED
26 JUN 2023
KSPCB, Bangalore

//Kind Attn: SEO-WMC-1//

Sub : Submission of report to NGT order dated 17.02.2023 in respect of O.A.No.104 of 2022 filed before NGT by Sri.Girish N.p v/s State of Karnataka and Others- reg.

Ref : 1. Hon,ble NGT Order dated 17.02.2023.
2. Report submitted to Board Office dated 24.03.2023.
3. Hon,ble NGT Order dated 31.03.2023.
4. Joint inspection of CMC Doddaballapura area and TP Bashettihalli Area on 12,06.2023,14.06.2023, 20.06.2023 and 22.06.2023 alongwith officers of CMC, Doddaballapura and TP, Bashettihalli.

With reference to the above subject, in continuation with this Office letter cited under ref (3) above, the inspection of CMC Doddaballapura and TP Bashettihalli Area was conducted jointly alongwith the Officers of CMC DOddaballapura and TP-Bashettihalli on 12.06.2023, 14.06.2023, 20.06.2023 and 22.06.2023. As per the observations, detailed report alongwith **Annexures** are enclosed for your kind reference.

This for your kind information and needful.

Yours faithfully,
Sd/-

Environmental Officer
Regional Office-Doddaballapura

Copy to:

The legal officer, Legal Section-Karnataka State Pollution Control Board, Parisara Bhavan, Church Street, Bengaluru-560001 for kind information and further needful.

S. Kishu
Environmental Officer
Regional Office-Doddaballapura

**STATUS REPORT OF RAJASHEKARA.S-ENVIRONMENTAL OFFICER,
REGIONAL OFFICE, DODABALLAPURA, PREPARED IN RESPECT OF
NAGARAKERE LAKE, MUTTURU LAKE, CHIKKATUMAKURU LAKE ON
PHYSICAL INSPECTION MADE ON 12.06.2023, 14.06.2023,
20.06.2023 AND 22.06.2023.**

Name and location inspected	CMC Doddaballapura limits regarding inspection of sewer lines passing in buffer area of Lakes and Rajakaluve.
Date of Inspection	12.06.2023, 14.06.2023, 20.06.2023 and 22.06.2023
Officers accompanied	Vijaya M -Deputy Environmental Officer Vishalakshi- Assistant Environmental Officer
Officer contacted	Sri. Ramegowda –AEE, CMC Doddaballapura Sri.Kiran-JE, CMC Doddaballapura Sri.RameshK V – JE, TP Bashettihalli
Reference	Hon'ble NGT OA No.104 of 2022 (SZ) filed by Girish N.P V/s State of Karnataka & Others in respect of lakes of Nagarakere and Chikkatumakuru Lake (Majarahosahalli lake as mentioned in the complaint) Doddaballapura Taluk, Bengaluru Rural District.

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With reference to the above, as per Original Application O.A.No.104/2022 filed before the National Green Tribunal, South Zone, by Sri.GirishN.P. v/s State of Karnataka and others in respect of pollution/contamination of the Nagarakere and Chikkatumakuru Lake (Majarahosahalli lake as mentioned in the complaint) lakes. The hearings at Hon'ble NGT court are being carried out on regularly. In such order passed by Hon'ble NGT dated 17.02.2023, regarding "sewer lines, UGD

sewer network lines and Sewage Treatment Plant are being taken through the water bodies/water ways, the applicant has produced certain photographs to show that the sewage water is being let into the Rajakaluve connecting to Chikkatumakuru lake. Further, Hon'ble Tribunal has directed that, The Karnataka State Pollution Control Board, has to step in to verify and check that no STPs or sewer lines are set up in the water/body/buffer zone/water ways like Rajakaluve, etc. Also directed that the KSPCB has to give report about the STPS are being set up not only in the application mentioned lakes but also the water bodies in the surrounding areas”.

In this regard, KSPCB has submitted report to Hon'ble NGT vide dated 24.03.2023. In the submission, KSPCB has directed Regional Office, Doddaballapura to conduct joint inspection along with officers of CMC-Doddaballapura and Bashettihalli Town Panchayath for inspecting entire CMC Doddaballapura Town Limits and Bashettihalli Town Panchayath Limits. After inspection a detailed report shall be placed before the Hon'ble Tribunal. In this regard letters were addressed to CMC Doddaballapura and TP-Bashettihalli regarding conducting survey alongwith KSPCB officers dated 24.03.2023.

Further, as per the Master Plan 2031-Nelamangala Local Planning Area-Zoning Regulations by Bengaluru Metropolitan Region Development Authority Bangalore, the buffer areas are considered as follows;

As per para No.15.3.9 **Restriction for Building activity in vicinity of certain area:**

- 1. No building/Development activity shall be allowed in the bed of water bodies like nala and in the full tank level (FTL) of any lake, pond etc.,**

- 2. The above water bodies courses shall be maintained as recreational/Green buffer zone and no building activity other than recreational use shall be carried out within.**
- 3. 30 mtr from the boundary of lake of 40.00 Ha and above and 10 m from others as per revenue records.**
- 4. 9mtr from the boundaries of the canal /raja kaluve.**
- 5. 3mtr from the boundary of the field natural drains as defined in the RS Map/Topo Sheet.**
- 6. The mandatory setbacks of minimum buffer distances whichever is more shall be insisted. Unless and otherwise stated, the area and full tank level (FTL) of lake shall be reckoned as measured or given in the survey of India topographical map/Irrigation department.**
- 7. Within the demarcated buffer for tanks/ Nala/Valleys, sewage treatment plants, water treatment plants, roads, formation of drains, culvert, bridges, etc., which will not obstruct the water course, runoff, channels are allowed.**

The above said criteria for consideration buffer distances were considered. Ie., **30 mtr from the boundary of lake of 40.00 Ha and above and 10 m from others as per revenue records, 9mtr from the boundaries of the canal /raja kaluve and 3mtr from the boundary of the field natural drains as defined in the RS Map/Topo Sheet** was considered.

However, the Siting Guidelines are notified by KSPCB vide No.FEE 106 EPC 2021 (i) vide dated 10.12.2021. Copy of the Siting Guidelines are enclosed for kind reference.

The inspection of area was conducted alongwith Officers of CMC Doddaballapura. The details are as follows;

1. City Municipal Council, Doddaballapur has 31 Wards and total area covered is 18.7 Sqkm.
2. Population of the city is 93105 as per 2011 census.
3. The source of water to the city is from Borewells (84 Nos) and Jakkalamadagu Reservoir. The total water requirement is 6.5 MLD.
4. As per the reports, 79 % of the city is provided with UGD network and remaining 21% is not provided with UGD network. Out of 31 wards, 26 Wards have been provided with Underground Drainage Network. Remaining 5 wards namely, ward.no.1,11,30,31,5 are not provided with UGD facility.
5. The domestic sewage generated within the said 26 Wards is being collected and taken to the Sewage Treatment Plant.
6. STP of capacity 12 MLD located at Sy.No.35, Majarahosahalli Village, Doddaballapura, Bengaluru Rural District. The STP is operating on **oxidation pond method treatment.**
7. As per the details furnished, there are 2 lakes located in the jurisdiction of CMC Doddaballapura. They are Nagarakere Lake and Mutturu Lake.
8. Minor Irrigation Department is the Custodian of Nagarakere Lake and Zilla Panchayath is the Custodian of Mutturu Lake.

Sewage Treatment Plant Details of CMC Doddaballapura

CMC Doddaballapura has installed and operating Sewage Treatment Plant of 12 MLD capacity at Sy.No.35, Majarahosahalli Village, Doddaballapura, Bengaluru Rural District. The said Sewage Treatment Plant consists of following units.

1.	Bar Screen Chamber	-	1
2.	Grit Removal Chamber	-	1
3.	Wet Well	-	1
4.	Anaerobic Pond	-	2
5.	Flocculation Pond	-	2
6.	Maturation Pond	-	2

Aerators of 10 Nos, have been installed in the Flocculation ponds. To establish and operate the said STP, the Board has granted consent to the City Municipal Council, Doddaballapur vide dated 21.12.2021 and the same is valid for the period upto **30.06.2024**. As per the consent condition, the treated sewage shall be utilized for irrigation only, whereas, during the inspection, it was observed that City Municipal Council, Doddaballapur is discharging the untreated/partially treated sewage into the lake itself. (As noticed they have not provided either irrigation canal to the agricultural field (command Area) or lift irrigation system from the STP area for utilization of treated sewage for irrigation purpose).

To conduct the detailed inspection of the entire area of CMC Doddaballapura, the city was jointly inspected from Nagarakere Lake on 12.06.2023, 14.06.2023, 20.06.2023 and 22.06.2023. During inspection following observations were made;

- The CMC Doddaballapura authorities have submitted sewer network maps to Regional Office Doddaballapura on 20.04.2023. Copy of sewer network maps are enclosed as **Annexure-1** for your kind reference.
- As per Maps submitted by CMC, Doddaballapura, City municipal limits are divided into 3 Zones as Zone-1, Zone-2 and Zone-3.
- UGD network is yet to be provided in Zone-1 and Zone-2. UGD network is provided in Zone-3.
- Zone-3 is further divided into Shed A, B, C, D, E, F, G and H.
- As per the information furnished, there are no intermediate pumping stations constructed within the city, the sewer lines are constructed in such a way that, the sewage is flowing through gravity upto the wet well constructed in the STP area.

Inspection of Nagarakere Lake area:

- Nagarakere Lake is located at Doddaballapura City at Sy No. 6, 16, 67, 53, 62 coming under City Municipal Council limits of Doddabalapura CMC, Bengaluru Rural District. Nagarakere Lake area falls in Arkavathi River sub basin. As per the records of ADLR the total area of the Nagarakere Lake is 173 Acres (70.01 hectares). Nagarakere Lake is under the control of Department of Minor Irrigation, Government of Karnataka.
- During inspection on 12.06.2023, it was observed that, the Nagarakere lake area is being provided with fencing along west side

of the lake towards D Cross Road. At present fencing of about 200mtr towards west side of the lake is completed.

- The inspection was started from the area Opposite to Madhu Mess, D Cross Road, Doddaballapura, as per the observations, the sewer line/machine hole opposite to Madhu Mess, located outside the Nagarakere Lake the same is named as R1 (Rider Main in the sewer network map). The distance from lake to Machine hole was measured and is about 25 mtrs from the Lake boundary. The R1 Machine hole is connected to R2 which is constructed inside the lake. On verification with map and field observations, the machine holes R2 to R37 are constructed within the lake area.
- Machine Hole R1 is constructed in buffer area and R2 to R37 are constructed within the lake area. On measuring the distance in Google maps, approximate distance of sewer line along with Machine holes laid is about 1.19 Km. The Google Map showing the distance and photographs of machine holes inside the Nagarakere lake are enclosed for kind reference.
- Further the over flow from the Nagarakere lake is flowing towards Chikkatumakuru Lake through Rajakaluve the UGD line with Machine hole No.R38 to R45 are constructed within Rajakaluve. On measuring the distance in Google maps, approximate distance of sewer line and machine holes laid is about 245.60 Mt. The Google Map showing the distance and photographs of machine holes in the Rajakaluve from Nagarakere lake are enclosed for kind reference.

- There are about 8 storm water drains entering into the Nagarakere lake from western side of the lake. Out of 8 inlets, flow of sewage was observed in 7 inlets and there was no flow of sewage in one of the inlet. The sewage flow in the storm water drains is from missing links and unsewered area of CMC-Doddaballapura.
- As per the information furnished, Ward No.5 and Ward No.8 are located adjacent to Nagarakere Lake towards western side. Ward No.5 partially provided with UGD facility and ward No.8 is provided with UGD facility. Hence there is a flow of sewage into the Nagarakere Lake.
- There is sewer line and machine holes constructed in the rajakaluve near Ambedkar Bhavan (In ward No.27-Someshwara Badavane). On measuring the distance in Google maps, approximate distance of sewer line and machine holes laid is about 77.88 mtr.

Inspection of Mutturu Lake Area and surrounding area on 22.06.2023.

- Mutturu lake is located in CMC Doddaballapura Limits. The said lake falls under Arkavathi River Sub basin.
- As per the information's furnished by ZP, the Mutturu Lake water spread area is about 7.69 Ha (19.0024 Acres).
- The Mutturu lake is having about 2 number of natural inlets from eastern side of the lake. As per the field observations and details furnished during inspection, overflow from Dibbaluru lake flows into the Mutturu Lake.

- Mutturu lake is having one outflow weir, the overflow from Mutturu Lake flows into Nagarakere and overflow Nagarakere Lake ultimately joining to Chikkatumakuru Lake.
- Grab sample of Mutturu lake water samples were collected on 31.01.2023. As per the analysis report, the lake water quality is “Class D” as per the primary water quality criteria- CPCB, ie., the designated best use – Propagation of Wild Life, fisheries.
- Grab samples of Mutturu lake water sample was collected for analysis and handed over to laboratory for analysis. Results are awaited.
- As per the observations made during joint inspection, there is sewer line constructed within the lake and there are 2 Machine holes constructed within the lake (visible).The engineer informed that, 2 Machine holes are on the bund of the lake (not visible at the time of inspection).
- During inspection it was observed that, there is flow of water from manmade storm water drains from Kempegowda Nagar-Ward 7. On verification, it was observed that, the water is from the rejects of RO plant at Kempegowda Nagar installed by CMC-Doddaballapura. The RO rejects water is connected to the storm water drain, which ultimately joining into Mutturu lake.
- Another Sewer line from Mutturu lake is continued along with Doddaballapura Bengaluru Road for a distance of about 574 mtrs, then the sewer line is constructed in the Rajakaluve flowing towards Chikkatumakuru lake upto Birla Super Cement Road. The distance

of the sewer line from Rajakaluve from Doddaballapura Bengaluru Road upto Birla Super Cement Road is about 919mts.

- Both the sewer line joins to the main Sewer line and machine holes constructed in the in the Rajakaluve from Birla Super Cement Road upto CMC, Doddaballapura 12 MLD STP. The approximate distance measured from Google Maps is about 1.42 Km. The Google Map showing the distance and photographs of machine holes in the Rajakaluve near Birla Super Cement road towards STP are enclosed for kind reference.

Photographs and Google maps measuring distances are enclosed as **Annexure-2** for kind reference.

During the inspection it was observed that, the sewer line is constructed in Rajakaluve, Nagarakere Lake and Muttururu lake. The approximate distances are measured in Google Maps. The list of Machine hole in Rajakaluve and lakes are detailed as follows;

Sl. No	Location details	Approximate distance of sewer line in Km	Number of Machine Holes (Numbers are submitted by CMC Doddaballapura)
1	Nagarakere Lake	1.19	37
2	Rajakaluve (outflow from Nagarakere upto Sai Baba Temple)	0.2456	9
3	Nala passing next to Ambedkar Bhavana	0.78	7

	(Someshwara Badavane - Ward No.27)		
4	Mutturu lake	0.49	4
5	Rajakaluve opp to Indian Oil Petrol Bunk at Bangalore DOddaballapura Main Road (NH9) upto Birla Super Cement Road	0.919	30
6	Nala Passing near Khasbhag Yard from Birla Super Cement Road upto 12 MLD STP	1.42	41

The lakes namely Nagarakere Lake, Mutturu Lake, Chikkatumakuru Lake, Veerapura Lake, Bashettihalli Lake, Dibbaluru lake, Nagarakallu Lake, Doddatumakuru lake are located in and around CMC Doddaballapura limits and Bahsettihalli Town Panchayath limits. Except Chikkatumakuru Lake, STP's are not established in the other lakes.

Inspection of Bashettihalli Town Panchyath on 20.06.2023

Town Panchayath-Baashettihalli is a newly notified Town Panchayath (TP), the TP is Officially notified on 24.02.2021. The TP consists of 13 Villages namely Bashettihalli, Bisuvanahalli, Kasuvanahalli, Yellapura, Arehalli Guddadahalli, Varadanahalli, Obadenahalli, Raghunathpura, Nagadenahalli, Adinarayanahosahalli, Moparahalli, Timmashettyhalli, Kolipura. The aforesaid Villages have been divided into 19 Wards. Except Bashettihalli, other areas have not been provided with UGD network and the sewage generated is disposed through septic tank and soak pit and the Domestic Waste Water is discharge into the drain without providing proper

UGD. Thus, the sullage from other areas and sewage from Bashettihalli UGD area is approximately 2 MLD per day is discharged into the open drain and no treatment facility has been provided. The untreated sewage is flowing through the natural nala and ultimately joining to Chikkatumakuru lake.

As per 2011 census the population of the TP is about 18716. The source of water is from the bore well. There are 36 number of borewells existing in the TP, are the sources of water to the TP.

- During inspection, it was observed that, the UGD network is provided in the Ward No. 11,12,13,14,15,16,17,18.
- The Officer present during inspection informed that, the UGD lines are constructed by Bashettihalli Village Development Trust (formed by villagers of Bashettihalli) during 2007-08. The same was handed over to Bashettihalli Village Panchayath for operation and maintenance during 12.02.2018.
- The UGD lines are ultimately connected to natural nala at Ramachandrappa Layout, Krishnappa Layout, Near JP Palace, Near Ramanjanappa Jameenu and Railway Mori.
- As per the observations there are no sewer line/machine holes constructed in the Rajakaluve/natural nala.

CONCLUSION AND RECOMMENDATIONS:

CMC Doddaballapura has constructed the sewer line and machine holes are constructed long back during 2017 to bypass sewage from the lakes, now the same is main concern for pollution of rajakaluve and tanks.

- Hence it is recommended that, in order to have tanks and rajakaluve free from pollution, the CMC – Doddaballapura is required to shift all the sewerage lines passing through rajakaluve and tanks and to relocate the same in such a way that, the sewage does not join rajakaluve or lakes, which would be the permanent solution once for all.

Further, the STP constructed in Chikkatumakuru lake area ie., towards upstream of the lake. Any overflow of the sewage treated/untreated would directly joins into the lake itself.

- Hence, the only solution to prevent any pollution of Chikkatumakuru lake is to shift and relocate the STP, unless and until it is relocated, the problem of lakes pollution would be continued and any step for improving the STP/any treatment facility even if it is provided, it would of no use, the existence of STP in the lake will always be athreat to the water quality of Chikkatumakur Lake and it will be a health hazard to the nearby citizens.

Further, the inspection was conducted jointly along with Officers of CMC Doddaballapura, the exact survey of machine holes in the Rajakaluve/Lake was difficult to locate due to non-accessibility.

- Hence, CMC Doddaballapura has to submit the exact data on how many machine holes passing in the rajakaluve and lakes and to take up the work of shifting/relocating of Sewer lines/machine holes from the buffer zone of rajakaluve and lakes.

Since the Town Panchayath Bashettihalli has not provided complete UG network and sewage treatment plant, the untreated sewage and sullage is flowing through natural nala and ultimately joining to Chikkatumakuru Lake.

- Hence, Town Panchayath Bashettihalli has to provide complete UGD network to the Town Panchayath Limits and to provide Sewage Treatment Plant to treat the sewage.


Environmental Officer

Regional Office-Doddaballapura

(2) ಅಧಿಕೃತ ರಾಜ್ಯಪತ್ರದಲ್ಲಿ ಅವುಗಳ ಪ್ರಕಟಣೆಯಾದ ದಿನಾಂಕದಿಂದ ಆ ನಿಯಮಗಳು ಜಾರಿಗೆ ಬರುತ್ತದೆ.

2. ನಿಯಮ 7ಕ್ಕೆ ತಿದ್ದುಪಡಿ:- ಕರ್ನಾಟಕ ಲೋಕಾಯುಕ್ತ ನಿಯಮಗಳು, 1985 ರಲ್ಲಿ, ನಿಯಮ 7ನ್ನು ಈ ಕೆಳಕಂಡಂತೆ ಮಾರ್ಪಡಿಸಲಾಗಿದೆ:-

7. ಆಸ್ತಿ ಹೇಳಿಕೆ:- "ಸೆಕ್ಷನ್ 22 ರ ಅಡಿಯಲ್ಲಿ ಆಸ್ತಿ ಮತ್ತು ದಾಯಿತ್ವಗಳ ಹೇಳಿಕೆಯನ್ನು ನಮೂನೆ IV ರಲ್ಲಿ ಕರ್ನಾಟಕ ಲೋಕಾಯುಕ್ತ ಜಾಲತಾಣದ ಮೂಲಕ ಸಲ್ಲಿಸತಕ್ಕದ್ದು".

ಕರ್ನಾಟಕ ರಾಜ್ಯಪಾಲರ ಆದೇಶಾನುಸಾರ
ಮತ್ತು ಅವರ ಹೆಸರಿನಲ್ಲಿ,

(ಆಂಜನಮೂರ್ತಿ)

ಸರ್ಕಾರದ ಅಧೀನ ಕಾರ್ಯದರ್ಶಿ
ಸಿಬ್ಬಂದಿ ಮತ್ತು ಆಡಳಿತ ಸುಧಾರಣೆ ಇಲಾಖೆ
(ಜಾಗೃತ ವಿಭಾಗ)

PR-399

GOVERNMENT OF KARNATAKA

No: FEE 106 EPC 2021 (i)

Karnataka Government Secretariat,
M.S.Building,
Bangalore, dated:10.12.2021.

NOTIFICATION

In exercise of the powers conferred by section 64 of the Water (Prevention and Control of Pollution) Act, 1974, (Central Act 6 of 1974), in consultation with the Karnataka State Pollution Control Board, the Government of Karnataka hereby makes the following rules further to amend the Karnataka State Board for the Prevention and Control of Water Pollution (Procedure for Transaction of Business) and the Water (Prevention and Control of Pollution) Rules 1976, namely:

1. Title and commencement: - (1) These rules may be called the Karnataka State Pollution Control Board for Prevention and Control of Water Pollution (Procedure for Transaction of Business) and the Water (Prevention and Control of Pollution) (Second Amendment) Rules, 2021.

(2) They shall come into force from the date of their publication in the official Gazette.

2. Amendment to Rule 32 — In Rule 32 of the Karnataka State Board for the Prevention and Control of Water Pollution (Procedure for Transaction of Business) and the Water (Prevention and Control of Pollution) Rules 1976.-

(1) after sub-rule (4), the following sub-rule shall be inserted, namely:—

“(5) Siting guidelines for Consent for Establishment for different category of industries is specified in Schedule IV.”

(2) the siting guidelines to accompany the combined application form for Consent for Establishment for Orange and Green category industries, published vide Notification No.FEE 195 ENV 2002, dated 21st June, 2003, shall be omitted.

3. **Insertion of new Schedule:** After Schedule III of the Karnataka State Pollution Control Board for Prevention and Control of Water Pollution (Procedure for Transaction of Business) and the Water (Prevention and Control of Pollution) Rules, 1976 the Schedule IV shall be inserted and appended to this Notification.

By order and in the name of
Governor of Karnataka

(Muralidhar S. Tallikeri)
Under Secretary to Government,
Forest, Ecology and Environment Department
(Ecology and Environment)

Schedule IV

Matrix of Siting Guidelines (New Industries excluding New Health Care Establishments and New Infrastructure Projects)

Sl. No.	Category of Industry	Minimum distance from Water-body (river and lake)	
1.	Red	Only beyond 500 meters	
2.	Orange	<i>With Effluents</i>	Only beyond 75 Meters
		<i>Without effluents</i>	Only beyond 30 Meters
3.	Green	Only beyond 30 Meters	

Matrix of Siting Guidelines (New Health Care Establishments and New Infrastructure Projects)

1.	Health Care Establishments and Infrastructure Projects	Prevailing Local bye-law or local regulation may be followed subject to the condition that a minimum distance of 30 Meters from water-body (river and lake) shall be maintained.
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Note:

1. These Guidelines are not applicable to notified industrial estates.
2. These guidelines are the minimum standards. If any local/special law, Statutory Notification/Direction, Orders of court, Tribunal or directions of Central Pollution Control Board stipulate more stringent standards, the latter shall prevail.
3. Distance from water body shall be measured from the nearest boundary of water body as depicted in the revenue sketch.

4. Infrastructure Projects means residential township including commercial buildings, Office building, School, College, University, Special Economic Zone, Metro Station, Railway station, Bus Depot, Airport, Seaport, Highway infrastructure, Fire Station, Warehouse, Business Plaza, Malls & Multiplex, Nursing Homes, Resort, Hotel/Restaurant/Food Plaza, Holiday Home/Guest home/Hostels/ Banquet Hall/Marriage Gardens, IT Complex, Logistics & Cargo, Clubs and Trade Centre as indicated in Annexure VI of Notification No. S.O. 3289 (E), dated 24th September 2020 issued by Ministry of Jal Shakti, Government of India.

(Muralidhar S. Tallikeri)

Under Secretary to Government,
Forest, Ecology and Environment Department
(Ecology and Environment)

PR-400

GOVERNMENT OF KARNATAKA

No: FEE 106 EPC 2021 (ii)

Karnataka Government Secretariat,
M.S.Building,
Bangalore, dated: 10.12.2021.

NOTIFICATION

In exercise of the powers conferred by Section 54 of the Air (Prevention and Control of Pollution) Act, 1981 (Central Act 14 of 1981), in consultation with the Karnataka State Pollution Control Board, the Government of Karnataka hereby makes the following rules further to amend the Karnataka Air (Prevention and Control of Pollution) Rules, 1983, namely:

1. **Title and commencement:** - (1) These rules may be called the Karnataka Air (Prevention and Control of Pollution) (Second Amendment) Rules, 2021.
(2) They shall come into force from the date of their publication in the official Gazette.
2. **Amendment of Rule 20:-** In Rule 20 of the Karnataka Air (Prevention and Control of Pollution) Rules, 1983.-
 1. after sub-rule (5), the following sub-rule shall be inserted, namely:—
“(6) Siting guidelines for Consent for Establishment for different category of industries is specified in Schedule IV.”
 2. the siting guidelines to accompany the combined application form for Consent for Establishment for Orange and Green category industries, published vide Notification No.FEE 195 ENV 2002, dated 21st June, 2003, shall be omitted.
3. **Insertion of new Schedule:** After Schedule III of the Karnataka Air (Prevention and Control of Pollution) Rules, 1983, the Schedule IV shall be inserted and appended to this Notification.

By order and in the name of
Governor of Karnataka

(Muralidhar S. Tallikeri)

Under Secretary to Government,
(Ecology and Environment)
Forest, Ecology and Environment Department

Schedule IV

Matrix of Siting Guidelines (New Industries excluding New Health Care Establishments and New Infrastructure Projects)

Sl. No.	Category of Industry	Minimum distance from Water-body (river and lake)	
1.	Red	Only beyond 500 meters	
2.	Orange	<i>With Effluents</i>	Only beyond 75 Meters
		<i>Without effluents</i>	Only beyond 30 Meters
3.	Green	Only beyond 30 Meters	

Matrix of Siting Guidelines (New Health Care Establishments and New Infrastructure Projects)

1.	Health Care Establishments and Infrastructure Projects	Prevailing Local bye-law or local regulation may be followed subject to the condition that a minimum distance of 30 Meters from water-body (river and lake) shall be maintained.
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Note:

1. These Guidelines are not applicable to notified industrial estates.
2. These guidelines are the minimum standards. If any local/special law, Statutory Notification/Direction, Orders of court, Tribunal or directions of Central Pollution Control Board stipulate more stringent standards, the latter shall prevail.
3. Distance from water body shall be measured from the nearest boundary of water body as depicted in the revenue sketch.
4. Infrastructure Projects means residential township including commercial buildings, Office building, School, College, University, Special Economic Zone, Metro Station, Railway station, Bus Depot, Airport, Seaport, Highway infrastructure, Fire Station, Warehouse, Business Plaza, Malls & Multiplex, Nursing Homes, Resort, Hotel/Restaurant/Food Plaza, Holiday Home/Guest home/Hostels/ Banquet Hall/Marriage Gardens, IT Complex, Logistics & Cargo, Clubs and Trade Centre as indicated in Annexure VI of Notification No. S.O. 3289 (E), dated 24th September 2020 issued by Ministry of Jal Shakti, Government of India.

(Muralidhar S. Tallikeri)

Under Secretary to Government,
Forest, Ecology and Environment Department
(Ecology and Environment)

PR-401



ನಗರಸಭಾ ಕಾರ್ಯಾಲಯ,

Annexure -1

ದೊಡ್ಡಬಳ್ಳಾಪುರ-561203

CITY MUNICIPAL COUNCIL, DODDABALLAPUR-561203

E-mail:cmr_doddaballapur@yahoo.com

ಸ್ವಚ್ಛ ದೊಡ್ಡಬಳ್ಳಾಪುರ

ನಸದೊ/ತಾಂ.ವಿ/ಸಿ.ಆರ್/169/2023-24

Website:www.doddaballapurcity.gov.in

ದಿನಾಂಕ :15-04-2023

ರವರಿಗೆ,

Environmental Officer,
Regional Office-Doddaballapur,
Karnataka State Pollution Control Board,
Urban Eco park,100 feet road, 3rd Phase,
Peenya Industrial Area, Bengaluru-560058.

ಮಾನ್ಯರೇ,

ವಿಷಯ :- ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣ ಪ್ರಕರಣ ಸಂಖ್ಯೆ OA:No.104/2022 ಸಂಬಂಧಿಸಿದಂತೆ ನಾಗರಕೆರೆಯ ಅಂಗಳದಲ್ಲಿ ಹಾದು ಹೋಗಿರುವ ಒಳಚರಂಡಿ ಜಾಗದ ಪೈಪ್‌ಲೈನ್ ಹಾಗೂ ಮಿಷಿನ್‌ಹೋಲ್ ಮತ್ತು ತ್ಯಾಜ್ಯ ನೀರು ಘಟಕವನ್ನು ಜಂಟಿ ಸ್ಥಳ ಪರಿಶೀಲಿಸುವ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ:- No.PCB/DBP-RO/2022-23/1122, Date:24-03-2023.

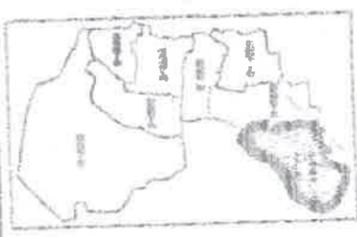
ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ತಮ್ಮ ಉಲ್ಲೇಖದ ಪತ್ರದಂತೆ ನಾಗರಕೆರೆ ಹಾಗೂ ತ್ಯಾಜ್ಯ ನೀರು ಘಟಕದ ಜಂಟಿಸ್ಥಳ ಪರಿಶೀಲನಾ ಹಾಗೂ Sewer Network, STP Drawings ಕೇಳಿರುವ ಬಗ್ಗೆ ಪ್ರಸ್ತುತ ವಿಧಾನಸಭೆ ಸಾರ್ವತ್ರಿಕ ಚುನಾವಣೆ ಘೋಷಣೆ ಆಗಿರುವುದರಿಂದ ಪೌರಾಯುಕ್ತರು, ಸಹಾಯಕ ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು ಚುನಾವಣಾ ಕಾರ್ಯದಲ್ಲಿ ಕರ್ತವ್ಯ ನಿರ್ವಹಿಸುತ್ತಿರುವುದರಿಂದ ಚುನಾವಣೆ ಮುಗಿದ ನಂತರ ಜಂಟಿಸ್ಥಳ ಪರಿಶೀಲಿಸಲು ಪ್ರತ್ಯೇಕವಾಗಿ ದಿನಾಂಕದ ಬಗ್ಗೆ ತಿಳಿಸಲಾಗುವುದು.

ಕೆ.ಎಂ.ಆರ್.ಪಿ ಯೋಜನೆಯಡಿ 12 ಎಂ.ಎಲ್.ಡಿ ಸಾಮರ್ಥ್ಯದ ತ್ಯಾಜ್ಯ ನೀರು ಸಂಸ್ಕಾರಣ ಘಟಕವನ್ನು (Oxidation ponds method) ನಲ್ಲಿ ನಿರ್ಮಾಣ ಮಾಡಲಾಗಿರುತ್ತದೆ. ದೊಡ್ಡಬಳ್ಳಾಪುರ ನಗರಸಭೆಗೆ ಮುಖ್ಯಮಂತ್ರಿಗಳ ಅಮೃತ ನಗರೋತ್ಥಾನ (ಮುನಿಸಿಪಾಲಿಟಿ) ಯೋಜನೆ (ಹಂತ-4)ರ ಯೋಜನೆಯಡಿ ರೂ.278.00 ಲಕ್ಷಗಳ ಮೊತ್ತದಲ್ಲಿ ದೊಡ್ಡಬಳ್ಳಾಪುರ ನಗರದ ನಾಗರಕೆರೆ ಅಂಗಳದಲ್ಲಿ ಹಾದು ಹೋಗಿರುವ 1.4 ಕಿ.ಮೀ ಉದ್ದದ ಯು.ಜಿ.ಡಿ ಪೈಪ್‌ಲೈನ್ ಮತ್ತು ಮಿಷಿನ್ ಹೋಲ್‌ಗಳನ್ನು ಸ್ಥಳಾಂತರಿಸುವ ಕಾಮಗಾರಿಗೆ ಅನುಮೋದನೆ ನೀಡಿದ್ದು, ನಾಗರಕೆರೆ ಅಂಗಳದಲ್ಲಿ ಹಾದು ಹೋಗಿರುವ ಒಳಚರಂಡಿ ಜಾಲದ ಪೈಪ್‌ಲೈನ್ ಮತ್ತು ಮಿಷಿನ್‌ಹೋಲ್‌ಗಳನ್ನು ಕೆರೆಯ ಪಕ್ಕದ ಜಾಗದಲ್ಲಿ ಹೊಸದಾಗಿ ಅಳವಡಿಸುವ ಕಾಮಗಾರಿಯು ಜಿಲ್ಲಾ ನಗರಾಭಿವೃದ್ಧಿ ಕೋಶದ ಕಛೇರಿಯಲ್ಲಿ ಟೆಂಡರ್ ಪ್ರಕ್ರಿಯೆ ಹಂತದಲ್ಲಿರುತ್ತದೆ ಹಾಗೂ Sewer Network, ಸಂಪೂರ್ಣ ರೇಖಾ ಚಿತ್ರಗಳನ್ನು ಈ ಪತ್ರದೊಂದಿಗೆ ಲಗತ್ತಿಸಿ ತಮ್ಮ ಅವಗಾಹನೆಗೆ ಸಲ್ಲಿಸಿದೆ.



17.4.2023
[Signature]

ತಮ್ಮ ವಿಶ್ವಾಸಿ,
[Signature]
ಪೌರಾಯುಕ್ತರು,
ನಗರಸಭೆ, ದೊಡ್ಡಬಳ್ಳಾಪುರ.



KEY MAP

ASSIGNMENT
 PROJECT CONSULTANT FOR
 S UB'S UNDER KMRP
 TITLE
 UNDER GROUND DRAINAGE
 NETWORK IN SHEED - A
 OF ZONE - 3
 IN DODDABALLAPURA CMC

LEGEND	
	ZONE MARK (TM)
	SHED BOUNDARY
	SEWER SERIES 1
SCALE	DATE : 06/12/2008
1:100	SHEET : 1 OF 1
DATE : 06/12/2008	

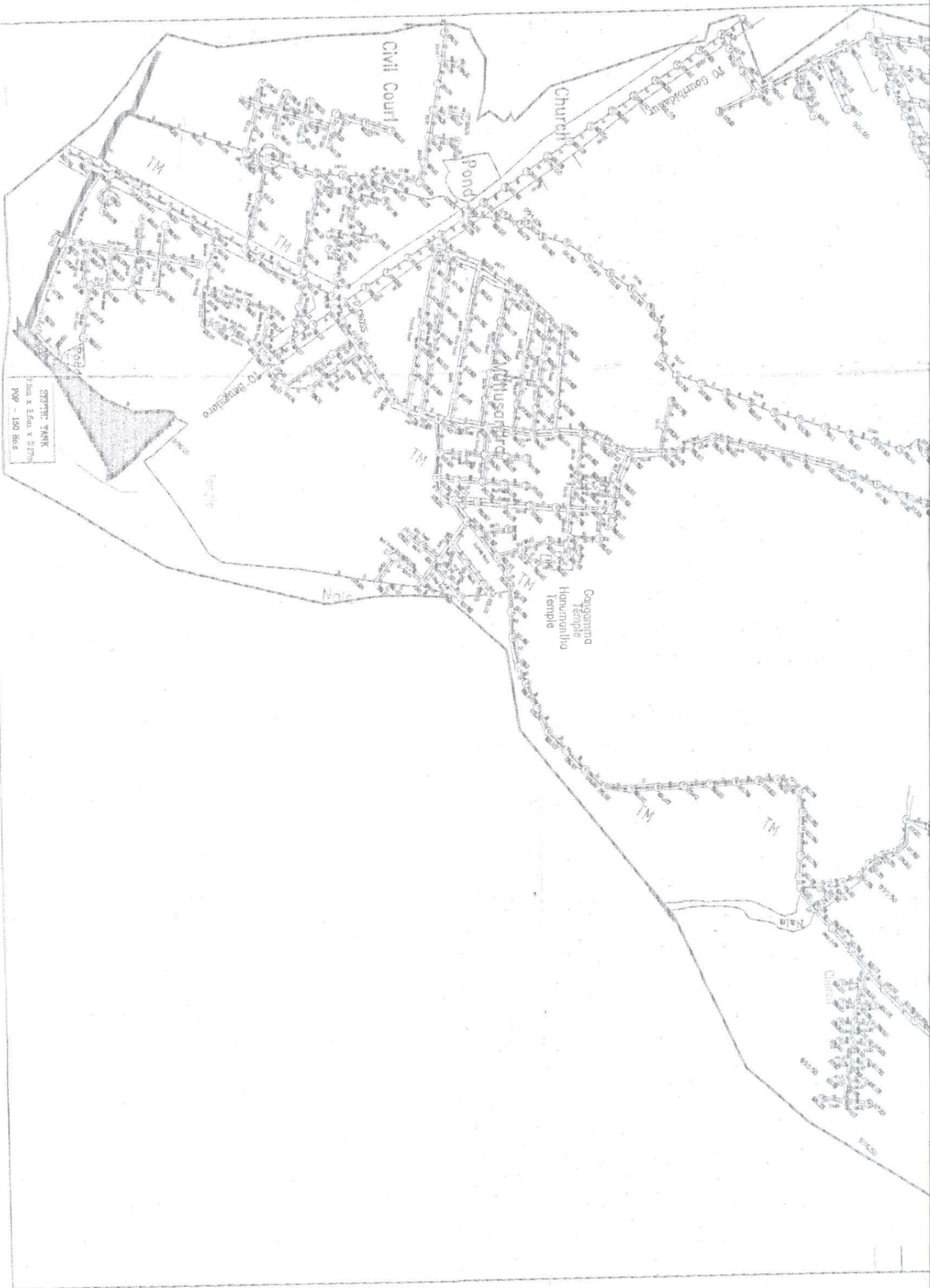
CLIENT -

 KARNATAKA URBAN INFRASTRUCTURE
 DEVELOPMENT FINANCE CORPORATION
 "SUNNER JHULEE BLOCK", 2ND FLOOR,
 UNITY BUILDING ANNEX, 3RD CROSS,
 MISSION ROAD, BANGALORE - 560027

CONSULTANT

WAPCOS LIMITED
 ವ್ಯವಹಾರ ಕಛೇರಿ
 ವಿಜಯ ನಗರ
 (A Government of India Undertaking)
 NO.25, 5th Main, 6th Cross,
 Central Sector 1st Stage,
 New Delhi - 110001, India
 Bangalore - 56,
 25-25107616, 83306182
 E-mail : bangw@wapcos.com





STREET PLAN
Scale x 2.5cm x 0.17cm
POP - 150 Hrs

WAFCONS LIMITED
 12/20/2007
 12/20/2007
 12/20/2007

AMANGALALA URBAN INFRASTRUCTURE DEVELOPMENT FINANCE CORPORATION
 12/20/2007
 12/20/2007
 12/20/2007

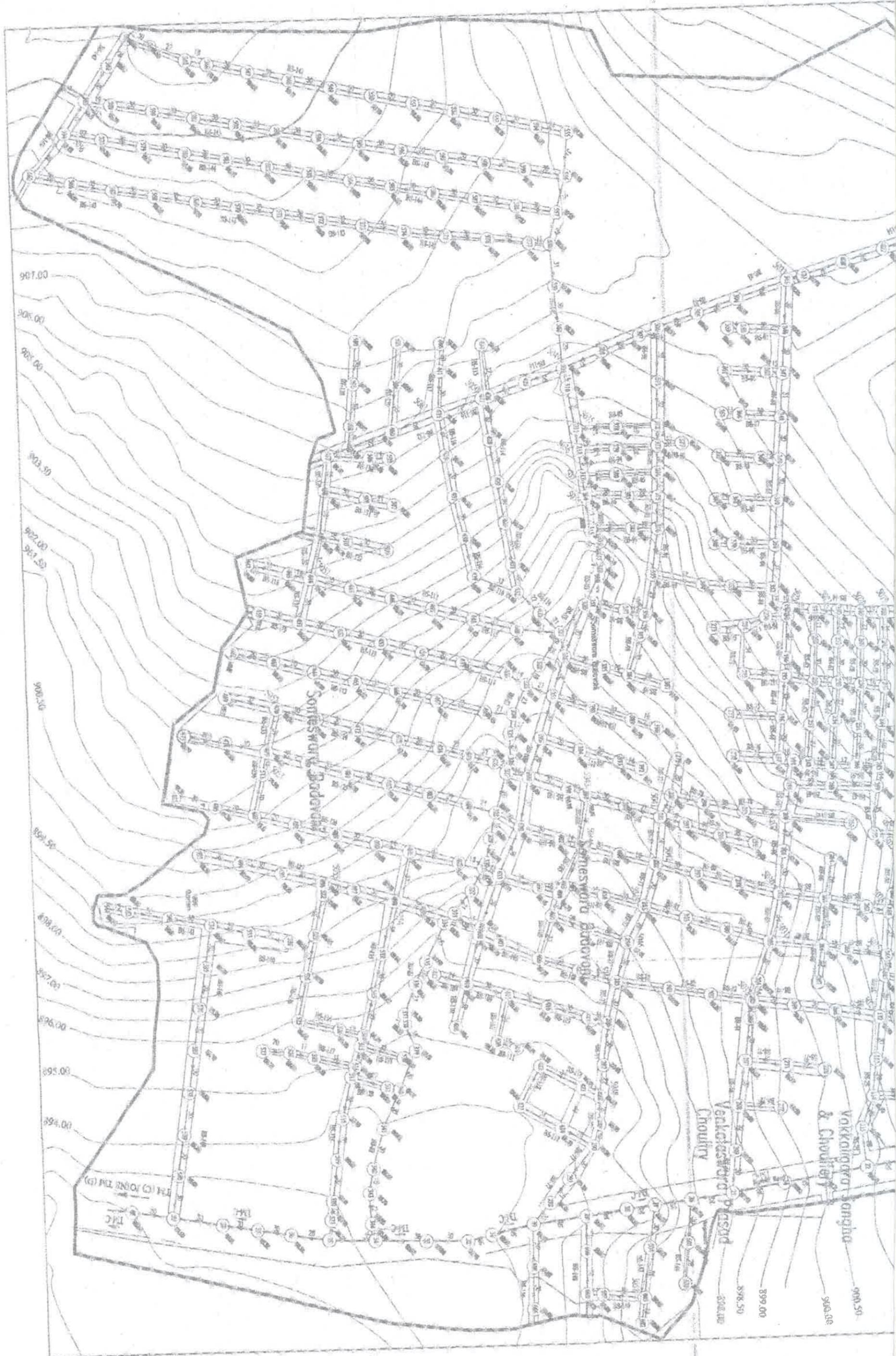
PROJECT CONSULTANT FOR 9 YEARS UNDER NAME
 12/20/2007
 12/20/2007
 12/20/2007

UNLAWFUL GRADING BEHIND NETWORK IN SHRI - S OF WASTE - S BY DODDABALLAPURA CMC
 12/20/2007
 12/20/2007
 12/20/2007

KEY MAP
 12/20/2007
 12/20/2007
 12/20/2007

924.00
 923.00
 922.00
 921.00
 920.00
 919.00
 918.00
 917.00
 916.00
 915.00
 914.00
 913.00
 912.00
 911.00
 910.00
 909.00
 908.00
 907.00
 906.00
 905.00
 904.00
 903.00
 902.00
 901.00
 900.00





DODDABALLAPURA CMC

TO THIMKUR



KEY MAP



ASSIGNMENT

PROJECT CONSULTANT FOR
6 ULB'S UNDER KMRP

TITLE

UNDER GROUND DRAINAGE
NETWORK IN SHED - C
OF ZONE - 3

BOX AT +	SHEET NO.	Proj. No. : WU/UBG/Zone/ DODDABALLAPURA/SHED C	REV
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SCALE 1:1000	DATE : 14.08.07	SHEET : 1 OF 1
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CLIENT :-



KARNATAKA URBAN INFRASTRUCTURE
DEVELOPMENT FINANCE CORPORATION

"SILVER JUBILEE BLOCK", 2ND FLOOR,
UNITY BUILDING ANCHERS, 3RD CROSS,
MISSION ROAD, BANGALORE - 560027

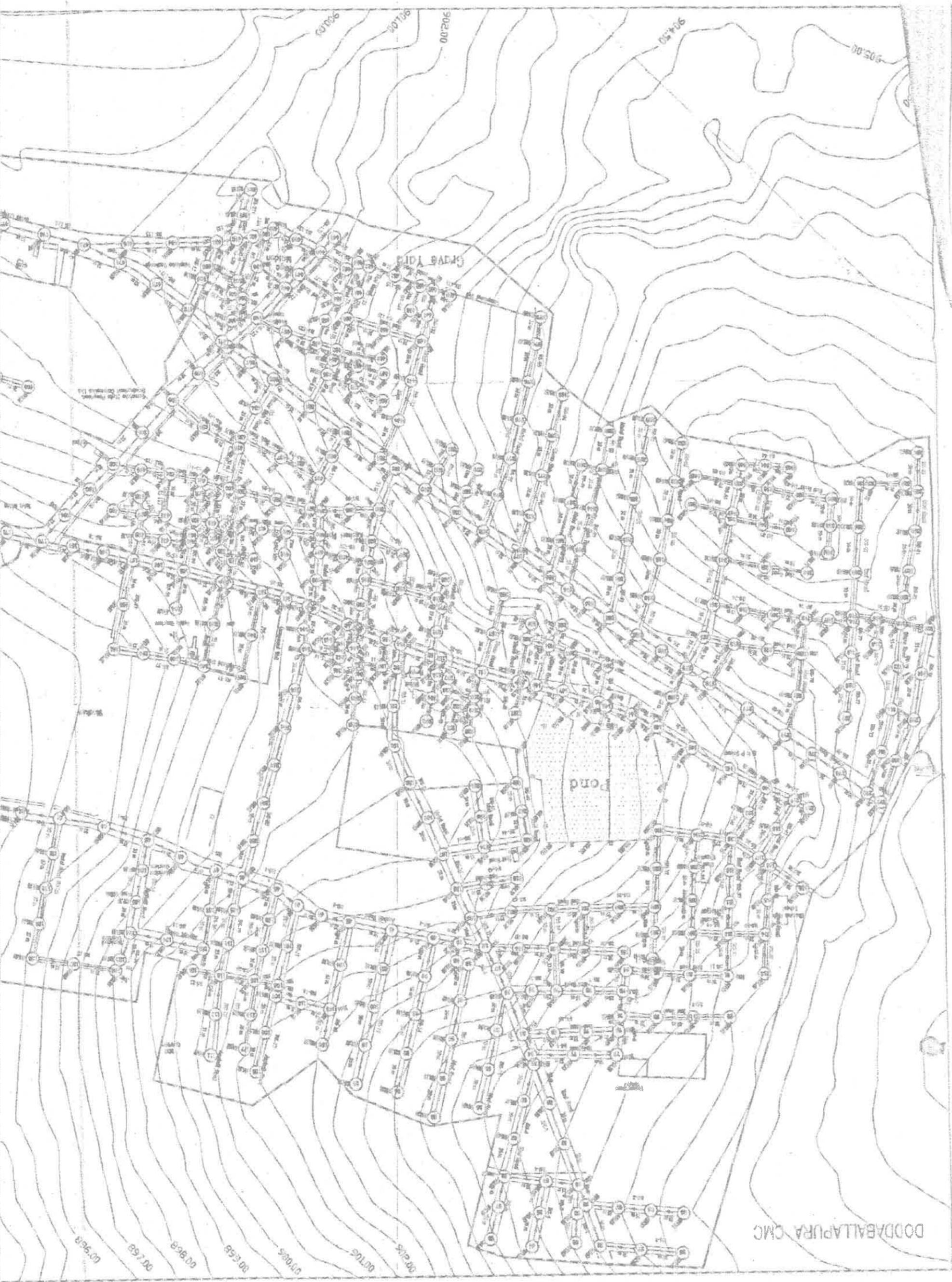
CONSULTANT :-

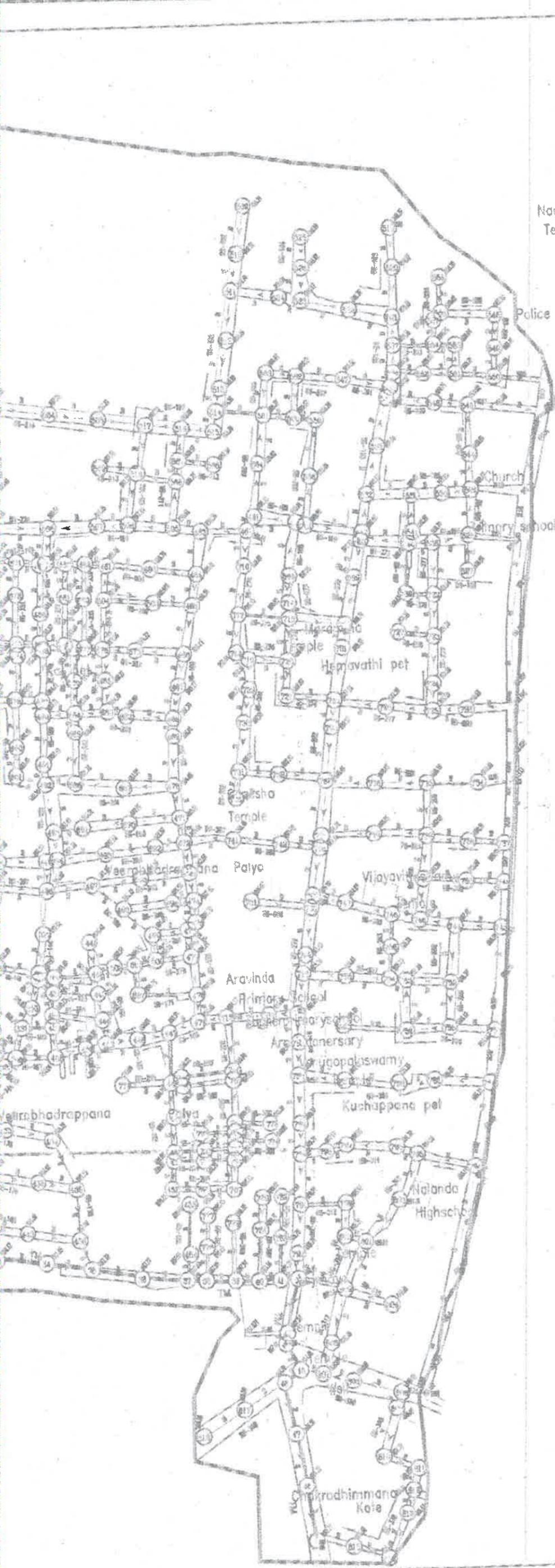


WAPCOS LIMITED
ಬ್ಯಾಂಕಿಂಗ್ ನಿರ್ಮಾಣ
ವಾಪ್ಕೋಸ್ ಲಿಮಿಟೆಡ್

(A Government of India Undertaking)

NO.29, 8th Main, 3rd Cross,
Central Excise Lay Out,
Vijayanagar, Bangalore- 40,
PH-23107513, 23306120
E-mail : bangwap@yahoo.com





Nagarashwara Temple
 Temple
 Police station

Church
 Primary school

Hemavathi pet

Aravinda Primary school

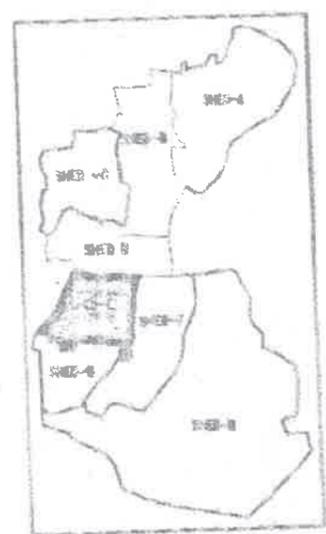
Aravinda Nursery

Kuchappana pet

Chakradharmanna Kote



KEY MAP



LEGEND

- TRUNK MAIN (TM)
- SEWER BOUNDARY
- BS - 1 BRANCH SEWER - 1.1

ASSIGNMENT

PROJECT CONSULTANT FOR
 8 ULS'S UNDER KMBP

TITLE
 UNDER GROUND DRAINAGE
 NETWORK IN SHED - 3
 OF ZONE - 3

SIZE A1	FORM NO.	DR. No : WU/BANG/URP/REV 0030N/ULS/PWA/UGD/SHED 3	REV
SCALE 1:1000	DATE : MAR-2003	SHEET : 1 OF 1	

CLIENT :-

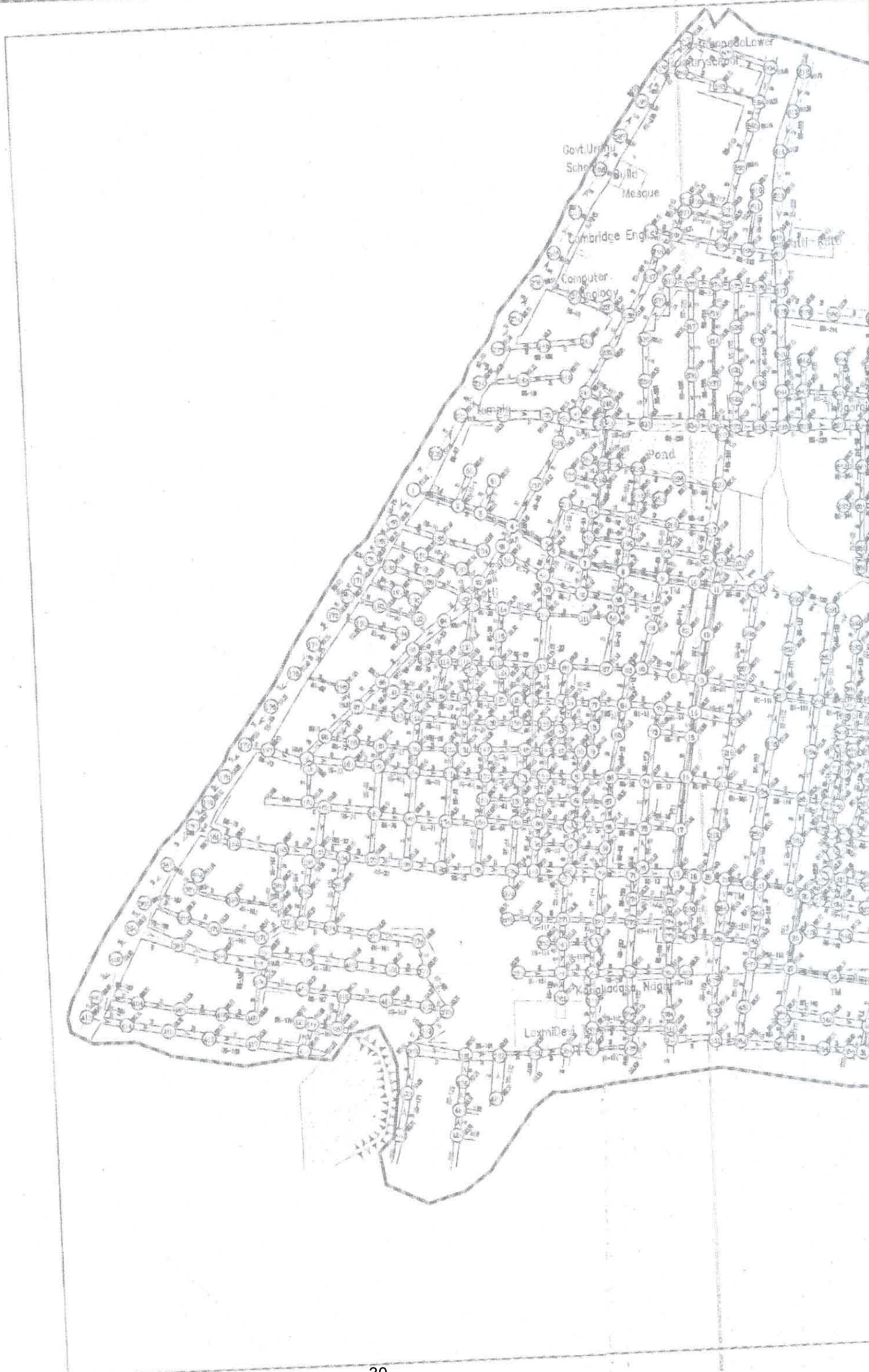


KARNATAKA URBAN INFRASTRUCTURE
 DEVELOPMENT FINANCE CORPORATION
 "SILVER JUBILEE BLOCK", 2ND FLOOR,
 UNITY BUILDING ANNEX, 3RD CROSS,
 MISSION ROAD, BANGALORE - 560027

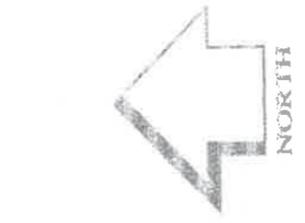
CONSULTANT



WAPCOS LIMITED
 ವ್ಯಾಪಕೋಸ್ ಲಿಮಿಟೆಡ್
 वापकोस लिमिटेड
 (A Government of India Undertaking)
 NO.29, 8th Main, 3rd Cross,
 Central Exdise Lay Out,
 Vijayanagar, Bangalore- 40,
 PH-28107518, 28308120
 E-mail : bangwap@yahoo.com







**PROJECT CONSULTANT FOR
B ULB'S UNDER KMRP**

TITLE
**UNDER GROUND DRAINAGE
NETWORK IN SHED - F
OF ZONE - 3
IN DODDABALLAPURA CMC**

TRUNK MAIN (TM)
SHED BOUNDARY

BS - 1
BRANCH SEWER - 1..

SIZE M+4	ISDI NO. / UP. NO. : WAF/OMG/KMRP/ DB PARA/UCD/SHED F/ZONE - 3	REV
SCALE 1:1500	DATE : MAR-2008	SHEET : 1 OF 1

**KARNATAKA URBAN INFRASTRUCTURE
DEVELOPMENT FINANCE CORPORATION**

"SILVER JUBILEE BLOCK", 2ND FLOOR,
UNITY BUILDING ANNEXE, 3RD CROSS,
MISSION ROAD, BANGALORE - 560027

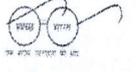
WAPCOS LIMITED
वापकोस लिमिटेड
A Government of India Undertaking
NO.29, 8th Main, 3rd Cross,
Central Excise Lay Out,
Vijayanagar, Bangalore-40,
PH-25107613, 25500120
E-mail : bangwap@yahoo.com





ನಗರಸಭಾ ಕಾರ್ಯಾಲಯ,
ದೊಡ್ಡಬಳ್ಳಾಪುರ-561203

ಸ್ವಚ್ಛ ಭಾರತ



ಸ್ವಚ್ಛ ದೊಡ್ಡಬಳ್ಳಾಪುರ

CITY MUNICIPAL COUNCIL, DODDABALLAPUR-561203

E-mail: itstaff_ulb_doddaballapur@yahoo.com

Website: www.doddaballapurcity.gov.in

ಸಂ.ನಸದೊ/ತಾ.ವಿ/ಸಿ.ಆರ್/04/2023-24

ದಿನಾಂಕ: 21-06-2023

ರವರಿಗೆ,

ಪ್ರಾದೇಶಿಕ ಅಧಿಕಾರಿ,
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ,
ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ ದೊಡ್ಡಬಳ್ಳಾಪುರ
ಮಾನ್ಯರೇ,

ವಿಷಯ:- ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯಮಂಡಳಿ, ಚೆನ್ನೈ ನ್ಯಾಯಾಲಯದ
ಓ.ಎ ಸಂ.104/2022ರ ಬಗ್ಗೆ.

ಉಲ್ಲೇಖ:- ತಮ್ಮ ಕಛೇರಿಯ ಇ-ಮೇಲ್ ಮುಖಾಂತರ ಸಲ್ಲಿಸಿರುವ ಪತ್ರದ
ದಿನಾಂಕ.20-06-2023ರಂತೆ.

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ದೊಡ್ಡಬಳ್ಳಾಪುರ ನಗರಸಭಾ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ಕೆ.ಎಂ.ಆರ್.ಪಿ ಯೋಜನೆಯಡಿಯಲ್ಲಿ ಒಳಚರಂಡಿ ವ್ಯವಸ್ಥೆಯನ್ನು ಹಾಗೂ 12 ಎಂ.ಎಲ್.ಡಿ ಸಾಮರ್ಥ್ಯದ ತ್ಯಾಜ್ಯ ನೀರು ಸಂಸ್ಕರಣ ಘಟಕವನ್ನು Oxidation Ponds Method ನಲ್ಲಿ ನಿರ್ಮಾಣ ಮಾಡಲಾಗಿದ್ದು ವಿವರ ಕೆಳಕಂಡಂತಿರುತ್ತದೆ.

Name of Component	Unit	Overall Physical pgress	Overall Financial Progress
UGD		Achieved	Achieved Rs.in Lakhs)
Pipeline	Km	121.67	2509.44
Machine hole	Nos	4907	
Wetwell	Nos	1	

ದೊಡ್ಡಬಳ್ಳಾಪುರ ನಗರಸಭಾ ವ್ಯಾಪ್ತಿಯಲ್ಲಿ ನಾಗರಕೆರೆ ಮತ್ತು ಮುತ್ತೂರು ಕೆರೆ ಒಟ್ಟು 2 ಕೆರೆಗಳಿದ್ದು, ನಾಗರಕೆರೆಯಲ್ಲಿ ನಗರಸಭೆಯ ಒಳಚರಂಡಿಯ ಅಂದಾಜು 1440 ಮೀ. ಪೈಪ್‌ಲೈನ್ ಜಾಲ ಹೊಂದಿದ್ದು ಹಾಗೂ ಒಟ್ಟು 37 ಸಂಖ್ಯೆಯ ಮಿಷಿನ್‌ಹೋಲ್‌ಗಳು ನಾಗರಕೆರೆಯಲ್ಲಿ ಹಾದು ಹೋಗಿದ್ದು, ನಾಗರಕೆರೆ ಕೋಡಿ ಮುಂಭಾಗದ ರಾಜಕಾಲುವೆಯಲ್ಲಿ 9 ಮಿಷಿನ್‌ಹೋಲ್ ಹಾದು ಹೋಗಿರುತ್ತವೆ.

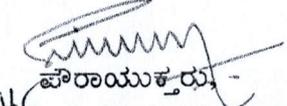
ವಾರ್ಡ್ ನಂ.6ರಲ್ಲಿ ಮುತ್ತೂರು ಕೆರೆಯಲ್ಲಿ ಕೆಂಪೇಗೌಡ ನಗರದಿಂದ ಬರುವ ಒಳಚರಂಡಿ ಪೈಪ್‌ಲೈನ್ ಅಂದಾಜು 250 ಮೀ. ಹಾಗೂ 4 ಸಂಖ್ಯೆ ಮಿಷಿನ್ ಹೋಲ್‌ಗಳು ಕೆರೆ ವ್ಯಾಪ್ತಿಯಲ್ಲಿರುತ್ತದೆ. ವಾರ್ಡ್ ನಂ.6 ಮುತ್ತೂರು ಹಾಗೂ ವಾರ್ಡ್ ನಂ.7 ಕೆಂಪೇಗೌಡನಗರದಿಂದ ಬರುವ ಒಳಚರಂಡಿ ಪೈಪ್‌ಲೈನ್ ಗೌರಿಬಿದನೂರು ರಾಷ್ಟ್ರೀಯ ಹೆದ್ದಾರಿ ಸಂಖ್ಯೆ-69ರಲ್ಲಿ ಮಮತ ಪೆಟ್ರೋಲ್ ಬಂಕ್ ಮುಂದೆ ತಿರುವು ಪಡೆದು ರಾಜಕಾಲುವೆಯಲ್ಲಿ ಪೈಪ್‌ಲೈನ್ ಹಾದು ಹೋಗಿರುತ್ತದೆ. ವಾರ್ಡ್ ನಂ.8ರ ಖಾಸಾಬಾಗ್ ಸ್ಥಳಾನದ

11 / 2

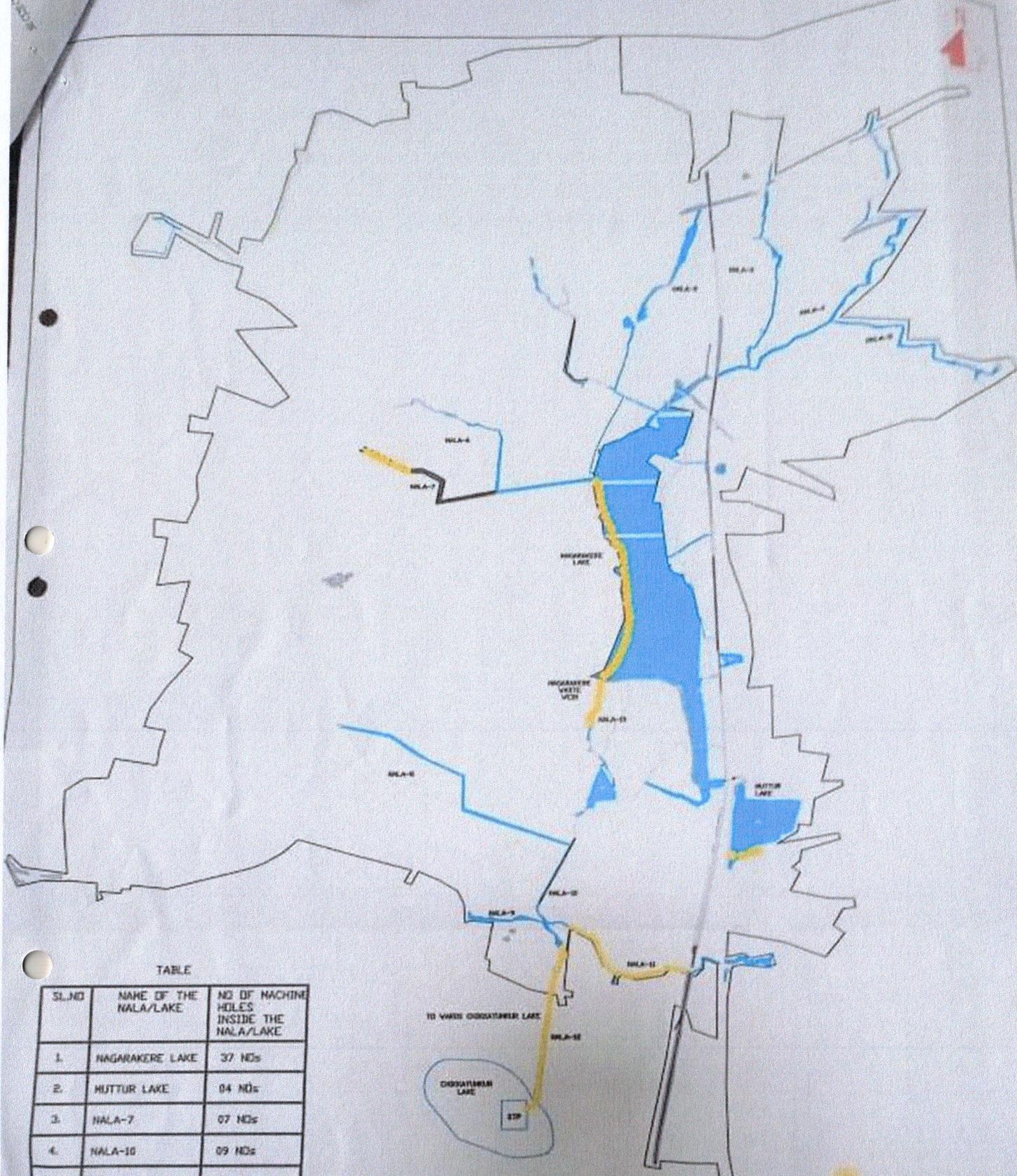
-2-

ಮುಂಭಾಗದ ರಸ್ತೆಯಲ್ಲಿ ನಿವೇದಿತ ಶಾಲೆಯಿಂದ ಬರುವ ಮುಖ್ಯ ಪೈಪ್‌ಲೈನ್‌ಗೆ ಸೇರುತ್ತದೆ. ಮಮತ ಪೆಟ್ರೋಲ್ ಬಂಕ್‌ನಿಂದ ಖಾಸ್‌ಬಾಗ್ ಸ್ಮಶಾನದ ಮುಂಭಾಗದವರೆಗೂ ಒಟ್ಟು 30 ಸಂಖ್ಯೆಯ ಮಿಷಿನ್‌ಹೋಲ್‌ಗಳು ರಾಜಕಾಲುವೆಯಲ್ಲಿ ಹಾದು ಹೋಗಿರುತ್ತದೆ. ಖಾಸ್‌ಬಾಗ್ ಸ್ಮಶಾನದಿಂದ ಒಳಚರಂಡಿ ಮುಖ್ಯ ಪೈಪ್‌ಲೈನ್ ರಾಜಕಾಲುವೆಯಲ್ಲಿ ಹಾದು ಹೋಗಿದ್ದು, ಖಾಸ್‌ಬಾಗ್ ಸ್ಮಶಾನದಿಂದ ಎಸ್.ಟಿ.ಪಿ ಘಟಕದವರೆಗೂ ಒಟ್ಟು 41 ಸಂಖ್ಯೆ ಮಿಷಿನ್ ಹೋಲ್‌ಗಳು ರಾಜಕಾಲುವೆಯಲ್ಲಿ ಹಾದು ಹೋಗಿರುತ್ತವೆ ಹಾಗೂ ಪಾರ್ಡ್ ನಂ.27 ಸೋಮೇಶ್ವರ ಬಡಾವಣೆಯಲ್ಲಿ 7 ಮಿಷಿನ್‌ಹೋಲ್‌ಗಳು ರಾಜಕಾಲುವೆಗಳಲ್ಲಿ ಹಾದು ಹೋಗಿರುತ್ತದೆ ಎಂಬ ಅಂಶವನ್ನು ತಮ್ಮ ಅವಗಾಹನೆ ಸಲ್ಲಿಸಿದೆ.

ಶಮ್ಮ ವಿಶ್ವಾಸಿ,


ಪೌರಾಯುಕ್ತರು -
ನಗರಸಭೆ, ದೊಡ್ಡಬಳ್ಳಾಪುರ.

ಲಗತ್ತು:- ದೊಡ್ಡಬಳ್ಳಾಪುರ ರಾಜಕಾಲುವೆಯ ನಕ್ಷೆ ಲಗತ್ತಿಸಿದೆ.



TABLE

SL.NO	NAME OF THE NALA/LAKE	NO OF MACHINE HOLES INSIDE THE NALA/LAKE
1.	NAGARAKERE LAKE	37 Nds
2.	MUTTUR LAKE	04 Nds
3.	NALA-7	07 Nds
4.	NALA-10	09 Nds
5.	NALA-11	30 Nds
6.	NALA-12	41 Nds
TOTAL		128 Nds

CITY MUNICIPAL COUNCIL
CHIDAMBARAM APETUR

DRAWING OF MARKING MACHINE HOLES
LAID INSIDE THE RAJAKALUVE NALA
IF AMES IN 1/400' CHIDAMBARAM APETUR 1/20/2018

SCALE : NTS	Date
Prepared by:	
Checked by:	
Approved by:	



TC-5487

KARNATAKA STATE POLLUTION CONTROL BOARD CENTRAL ENVIRONMENTAL LABORATORY

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025 Accredited Testing Laboratory by NABL Vide Certificate Number 'TC-5487'
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

ಕರ್ನಾಟಕ ಸರ್ಕಾರ, ಬೆಂಗಳೂರು
ಕೆ. ಸಿ. ಪಿ. ಸಿ. ಡಿ. "ನಿಸರ್ಗಾ ಭವನ"
7th D Cross, Thimmaiah Road,
Shivanagar, Bangalore - 560079

ANALYSIS REPORT

Date : 24-02-2023

NAME OF THE LAKE :	Muttur lake, Doddaballapura, Doddaballapura tq, Bengaluru rural dist Lati 13.165691, Long 77.33607	Page 1 of 1
SAMPLE COLLECTED BY :	Smt. Vijaya.M, DEO RO : Doddaballapura	DATE OF COMMENCEMENT OF TEST : 02-02-2023
DATE OF COLLECTION :	31-01-2023	DATE OF COMPLETION OF TEST : 14-02-2023
DATE OF RECEIPT :	01-02-2023	SAMPLE REPORT NO. : W-3554
PARTICULARS :	Lake water sample	SAMPLE NO. : W-3554

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH at 25° C	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.4	IS 3025 (Part 11)
2	Conductivity @ 25°C	µs/cm	-	-	-	-	-	562	IS 3025 (Part 14)
3	Oxygen (Dissolved)	mg/L	6	5	4	4	-	5.6	IS 3025 (Part 38)
4	Biochemical Oxygen Demand(3 days @ 27° C)	mg/L	2	3	3	-	-	4.0	IS 3025 (Part 44)
5	Total coliforms	MPN/100mL	50	500	5000	-	-	92000	APHA 23rd edition (9221 A, B, C). 9-68 to 9-75
6	Sodium Absorption Ratio	-	-	-	-	-	26	4.0	IS 11624
7	Free Ammonia	mg/L	-	-	-	1.2	-	BDL	APHA 23rd edition (4500 NH3- D)
8	Boron as B	mg/L	-	-	-	-	2	BDL	APHA 23rd edition (4500-B B)
9	Copper as Cu	mg/L	-	-	-	-	-	0.08	IS 3025 (Part 42)
10	Zinc as Zn	mg/L	-	-	-	-	-	0.08	IS 3025 (Part 49)
11	Nickel as Ni	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 54)
12	Manganese as Mn	mg/L	-	-	-	-	-	0.08	APHA 23rd edition (3111B)
13	Total Chromium as Cr	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 52)
14	Iron as Fe	mg/L	-	-	-	-	-	0.35	IS 3025 (Part 53)
15	Cadmium as Cd	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 41)
16	Lead as Pb	mg/L	-	-	-	-	-	BDL	IS 3025 (Part 47)

INFERENCE

Class "D"- As per Primary Water Quality Criteria - CPCB.
Designated best use - Propagation of Wild Life, Fisheries.

- Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 10 days from the date of issue of report.
4. Decision Rule: "Statement of conformity applies only to analysis of results which meets the standards stipulated by regulatory authority".
5. BDL: Below Detection Level in mg/L.
Free Ammonia :1.0; Boron as B:0.1; Copper as Cu:0.05; Nickel as Ni:0.1; Total Chromium as Cr:0.2;
Cadmium as Cd :0.04; Lead as Pb:0.2.

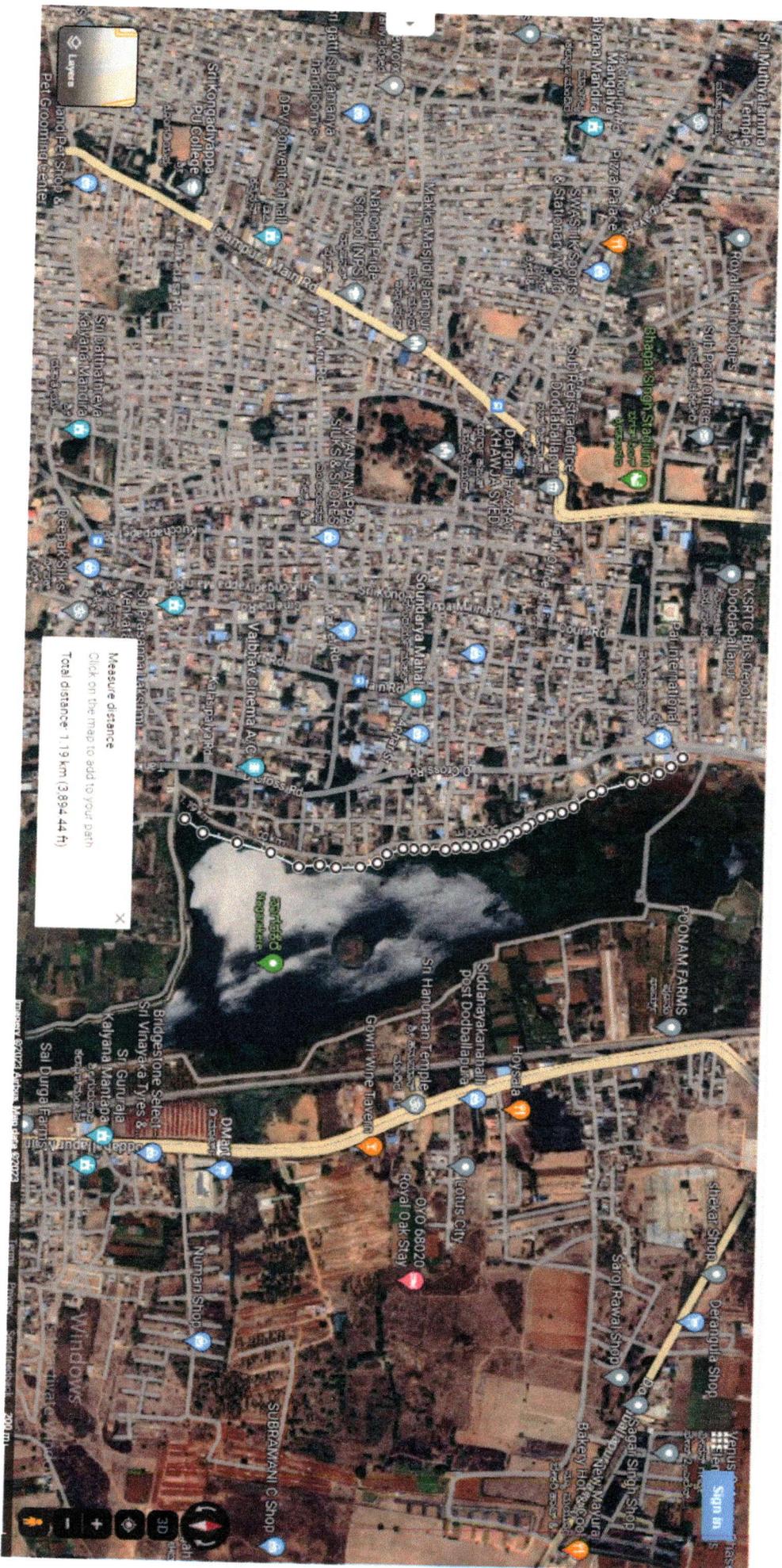
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Annexure -2

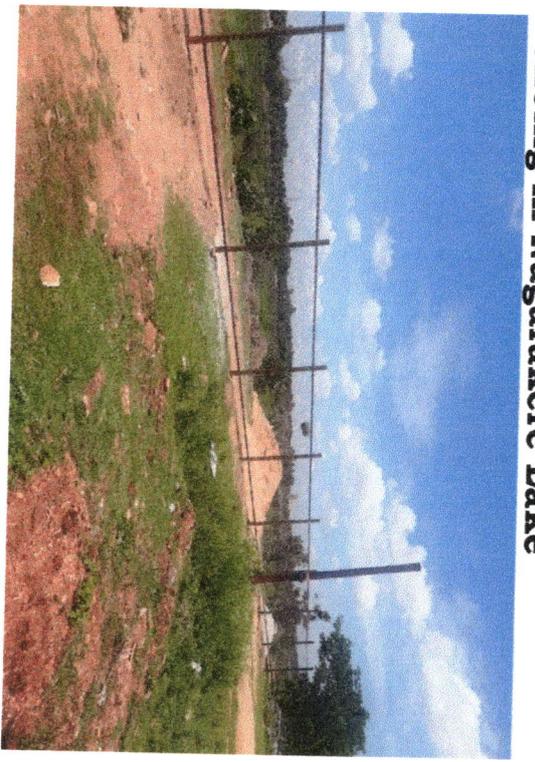
View of Chikkatumakuru Lake and Muthuru Lake and outlet from Nagarakere Lake



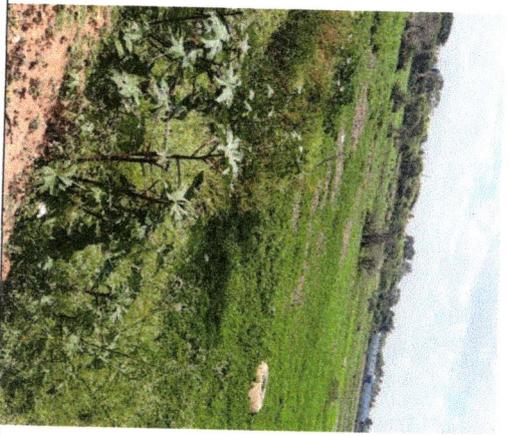
Google map showing the measurement of approximate length of sewer line/machine holes constructed within the Nagarakere lake Buffer area.



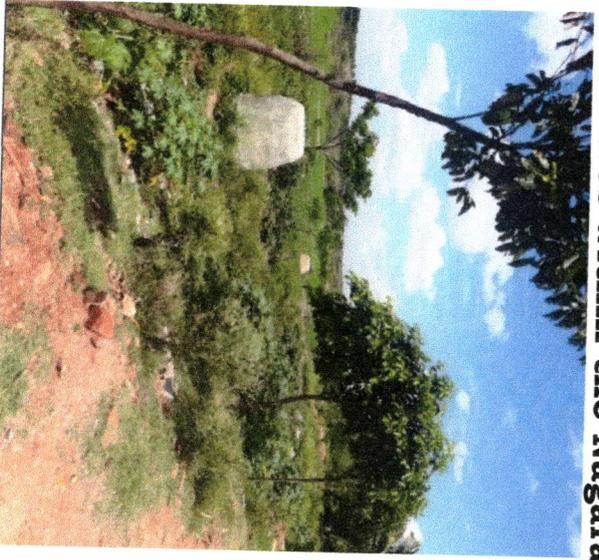
View of fencing in Nagarakere Lake



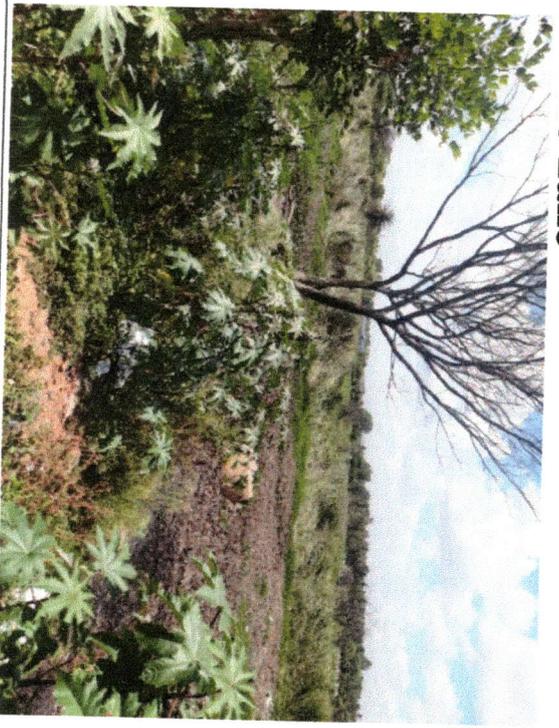
View machine holes within the Nagarakere Lake



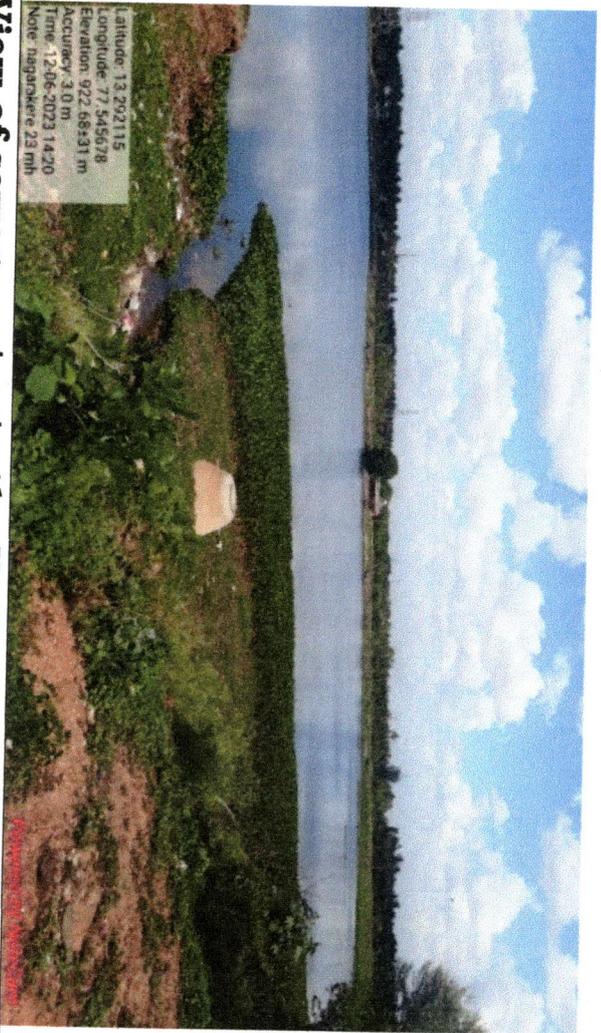
View of machine holes within the Nagarakere Lake



View of machine holes within the Nagarakere Lake



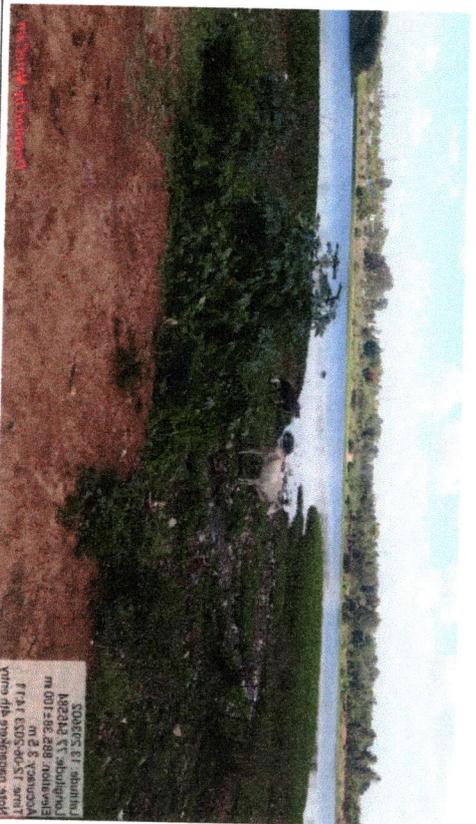
View of machine holes within the Nagarakere Lake



View of machine holes within the Nagarakere Lake



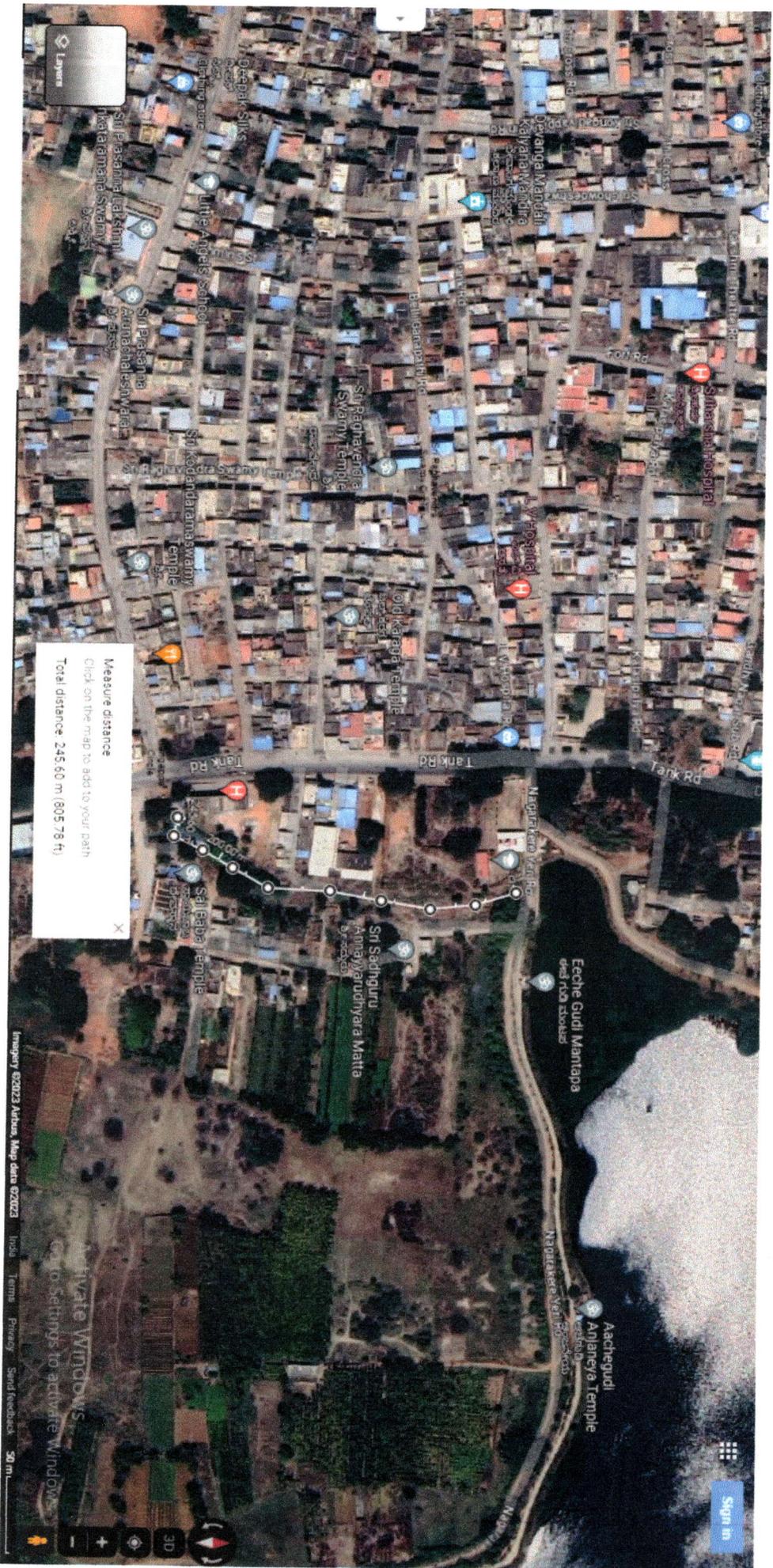
View of sewage entry to the Nagarakere Lake



View of Nagarakere Lake



Google Map showing the length of machine holes constructed in the rajakaluve (outflow wier) flowing from Nagarkere lake towards Chikkatumakuru Lake



View of machine holes constructed in Rajakaluve from Nagarakere towards Chikkatumakuru lake



View of Machine holes in Rajakaluve Sai Baba temple.



Google Map Showing approximate distance of sewer line constructed in Rajakaluve from Bangalore-Doddballapura Highway Road upto Birla Super Cement Road.



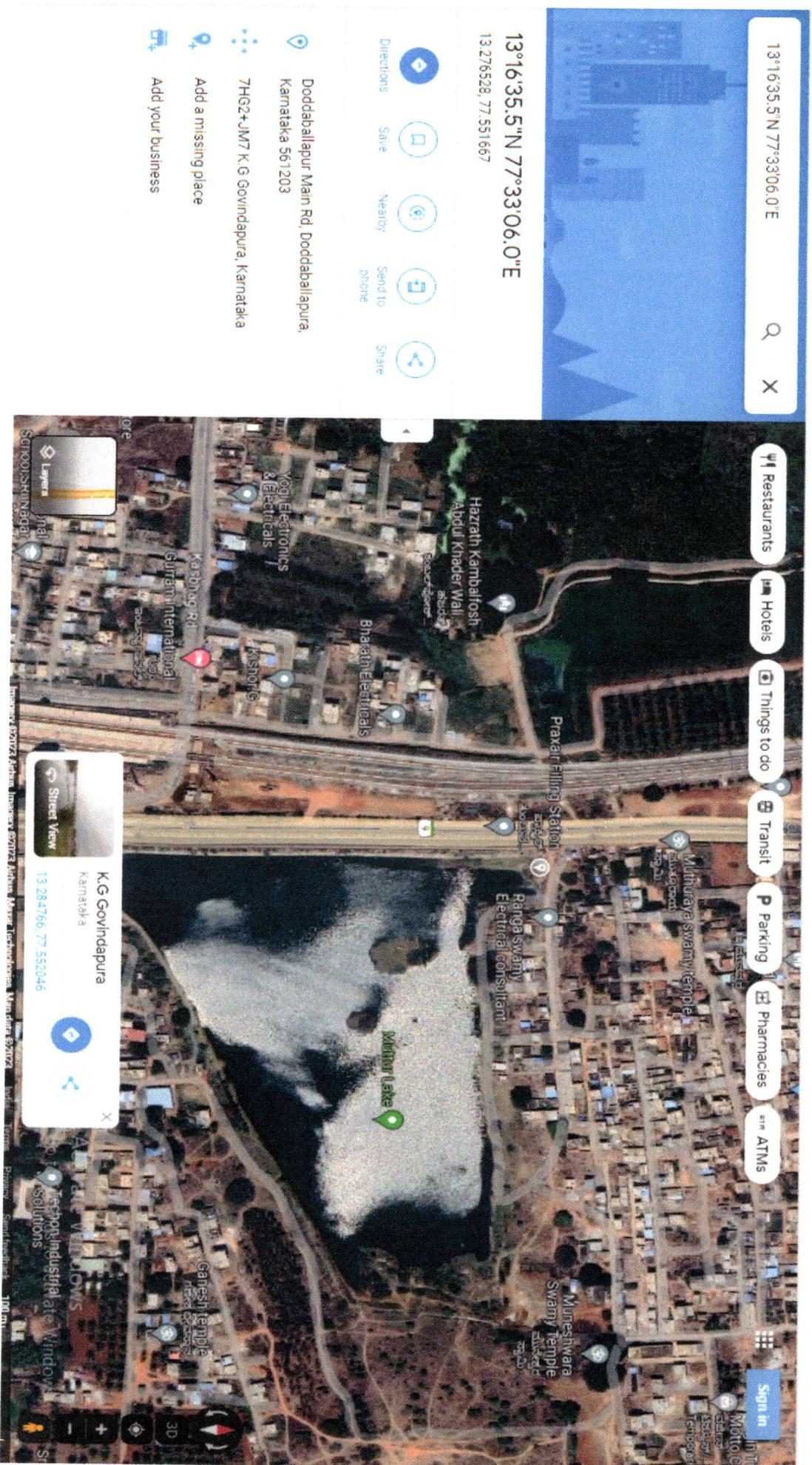
Machine holes in Rajakaluve flowing towards Chikkatumakuru lake near Bangalore Doddaballapura Highway.



Google Map showing approximate distance of the sewer line constructed in Rajakaluve from Birla Super Cement Road upto STP at Chikkatumakuru lake



Muthuru lake Machine hole of about 2 numbers inside the lake and 2 Nos on the bund were visible.



View of Machine holes constructed in Muththuru Lake



Latitude: 13.281676
Longitude: 77.551981
Elevation: 896.4±100 m
Accuracy: 6.6 m
Time: 12-06-2023 16:24
Note: mh in muththuru lake

Photograph by Mapbox

Google Map showing the approximate distance of sewer line constructed in Rajakaluve in Someshwara Badaavane



